

HIGH COURT OF J&K AND LADAKH AT JAMMU
(OFFICE OF COORDINATOR, JKIAAC, JAMMU/SRINAGAR)

Subject: Jammu and Kashmir International Arbitration Center (JKIAC)
(Administrative Costs and Arbitrators' Fees) Rules, 2020.

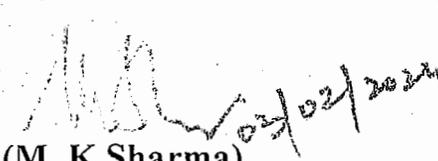
NOTIFICATION

Dated: 03.02.2024

In exercise of the powers under Rule 11 of Jammu & Kashmir Arbitration Center (JKIAC) (Administrative Costs and Arbitrators' Fees) Rules, 2020, Schedule B attached to the Rules is amended and in sub-clause 1 of Schedule B, in place of Miscellaneous Expenses @ ₹ 2500/-, Miscellaneous Expenses @ ₹ 1250/- shall be substituted.

The Amendment in the said Rules shall come into force from the date of notification.

By Order


(M. K Sharma)

Coordinator, JKIAAC

Pr. Secretary to Hon'ble the Chief Justice,
High Court of J&K and Ladakh

No: 25-38/Coord/JKIAAC/JMU/2024 Dated: 03.02.2024

Copy to the:-

1. Advocate General, Government of UT of Jammu and Kashmir at Jammu.
2. Chief Secretary, Government of UT of Jammu and Kashmir at Jammu.
3. Advisor to LG UT of J&K and Ladakh.
4. Registrar General, High Court of J&K and Ladakh at Jammu
5. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
...for information.
6. Secretary to Hon'ble Mr/Mrs. Justice _____
...for information of their Lordships
7. Secretary to the Department of Law, Justice and Parliamentary Affairs, Government of Jammu and Kashmir, Jammu.
8. Secretary to the Department Law and Justice, Government of UT of Ladakh, Leh.
9. Registrar Vigilance, High Court of J&K Jammu.
10. Registrar Rules, High Court of J&K Jammu.
11. Member Secretary, J&K State Legal Service Authority, Jammu.
- ✓ 12. Registrar (IT), High Court of J&K, Jammu for information and with the request to upload the notification on the official website of High Court.
13. Registrar Judicial, High Court of J&K, Jammu/Srinagar
.....for information
14. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.


Coordinator, JKIAAC